

OFFICE OF THE DISTRICT & SESSIONS JUDGE (SE), SAKET COURTS COMPLEX,
NEW DELHI


ORDER No. ¹⁴⁷/2016

Dated: 19.2.16

In partial modification of earlier order, it is ordered that Sh. Sunil Chaudhary, ASJ-01 (SE) is hereby appointed as Officer In-Charge to look after and supervise the work of the Judicial Branch, South-East District, Saket Courts Complex, New Delhi, with immediate effect.

Notes:

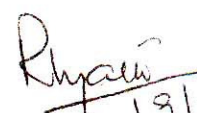
1. The Officer in-Charge shall:
 - (a) be responsible for regularly supervising the work of the Branch on daily basis, inter alia, whenever required by providing necessary guidance/directions to the Branch In-Charge;
 - (b) take all necessary decisions, using proper discretion in matters of routine nature, keeping in mind the best interest of the institution and refer the matter to the District Judge, if in doubt and liaison, when required, with other Officer(s)-in-Charge.
2. The Administrative Officer (Judl.)/Branch In-Charge and all subordinate staff shall be answerable and report, on daily basis, to the Officer In-Charge.
3. No correspondence will be done by the Officer In-Charge with the Hon'ble High Court of Delhi directly.


(R. KIRAN NATH)
District & Sessions Judge (SE)
Saket Court Complex,
New Delhi

2676-2744
No. Judl.F.58/Committee/Gaz./D&SJ/SE/2016/_____ New Delhi, Dated: 19/02/16

Copy forwarded for information and necessary action to:

1. The Registrar General, High Court of Delhi, New Delhi.
2. The District & Sessions Judge (HQ), Delhi, Delhi.
3. The District & Sessions Judges (South), Saket Courts Complex, New Delhi.
4. Officer concerned.
5. All the Judicial Officers of South-East District, Saket Courts Complex, New Delhi.
6. PS to District & Sessions Judge, South-East District, Saket Courts Complex, New Delhi.
7. All Branches of South-East District, Saket Courts Complex, New Delhi
8. The Website Committee, Tis Hazari Courts, Delhi.


District & Sessions Judge (SE)
Saket Court Complex,
New Delhi